

(e) Only one vacancy of Cameraman at Doordarshan Kendra, Delhi was filled by transfer but this was on compassionate grounds.

Advertisement of "Thums Up" on AIR and Doordarshan

5878. SHRI BIRENDRA PRASAD: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) when did the first advertisement of Thums Up as a "Refreshing Cola" appear on AIR or Doordarshan; and

(b) when was this advertisement screened by the Committee to check whether it conforms to the Code for Commercial Advertising?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) The first advertisement of 'Thums Up' as a 'Refreshing Cola' was telecast by Doordarshan on 16th April, 1978 and broadcast by A. I. R. on 2nd July, 1978.

(b) Doordarshan examined the advertisement in the first week of April, 1978 and AIR in the third week of June, 1978.

Shifting of Office of IDPL

5879. SHRI MAHI LAL:

SHRI KACHARULAL
HEMRAJ JAIN:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether C.P.D. Office of I.D.P.L. situated in South Extension, New Delhi is going to be shifted to Gurgaon in the month of May, 1979;

(b) whether it is a fact that more than 80 per cent employees who are residents of Delhi/New Delhi, will be adversely affected and financially put to loss because of shifting the office of the I.D.P.L.; and

(c) if so, whether with a view to ameliorate the difficulties of the employees it is proposed to find an alternative accommodation for this C.P.D. Office of the I.D.P.L. in Delhi/New Delhi?

THE MINISTER OF PETROLEUM, CHEMICALS & FERTILIZERS (SHRI H. N. BAHUGUNA): (a) The Head Office of the Indian Drugs and Pharmaceuticals Ltd. (IDPL) and its Marketing Division are expected to be shifted to Dundaehra, District Gurgaon in April, 1979. The office of the Chief of Personnel Department (CPD) is one of the divisions in the Head Office of IDPL.

(b) While the employees may have to travel longer distances, IDPL have to shift from their present location as it had been declared a non-commercial area and no suitable alternative accommodation was available elsewhere in New Delhi. Hence, there was no alternative but to relocate these offices near IDPL's factory in District Gurgaon.

(c) No, Sir.

Inspection of Accounts of M/s Swadeshi Polytex Limited

5880. SHRI K. LAKKAPPA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether inspection of the company's books of accounts of M/s. Swadeshi Polytex Limited, Ghaziabad, ordered under Section 206-A of the Companies Act, 1956 has been completed and if so, findings thereof; and

(b) action proposed to be taken against the management and if not, reasons therefor?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) and (b). The inspection of books of account under section 206A of the Com-